

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 19th day of *September, 2019.*

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

In

Original Application Number. 330/00349/2019.

Anmol KumarApplicant.

VE R S U S

Bharat Sanchar Nigam Limited & Ors.Respondents

Advocate for the applicant :Shri Krishna Dutt Mishra (absent)
Shri Shailendra Yadav (absent)

Advocate for the Respondents : Shri Arvind Singh

O R D E R

List revised. No one is present for the applicant. Shri Arvind Singh, learned counsel for the respondents is present. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...